## Central Administrative Tribunal Principal Bench, New Delhi

**OA No. 20/2016** MA No. 1754/2016

New Delhi this the 19<sup>th</sup> day of May, 2016

## Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. B.K. Sinha, Member (A)

Qari Ashraf, Age 46 years, S/o Hafiz Mohammad Asghar, R/o T-14, Batla House, Muradi Road, Delhi

- Applicant

(Applicant in person)

## **VERSUS**

- Delhi Waqf Board, Through its CEO, 5028, Daryaganj, Delhi-110002
- Chairman,
  Delhi Waqf Board,
  5028, Daryaganj,
  Delhi-110002
- NCT of Delhi,
  Through its Secretary,
  Department of Minority Affairs,
  Delhi Secretariat, Delhi

-Respondents

(None)

ORDER (Oral)

## Mr. V. Ajay Kumar, Member (J):

MA No. 1754/2016 is filed by the applicant, who is appearing in person, seeking withdrawal of the OA for the reasons mentioned therein. The said MA has already

been served by way of an advance notice on the respondents.

2. In the circumstances, the aforesaid MA is allowed. Accordingly, the OA is dismissed as withdrawn. No costs.

(Dr. B.K. Sinha) Member (A) (V. Ajay Kumar) Member (J)

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